

AVL ch ND

(16) MVR Rayidam  
Sugge by Mardan

Learned Counsel for the applicant seeks  
some more time, which is being adjd. at  
his instance in the last occasion. Call  
on 27/2/92. No further adjt. will be given.

27/2

DL

MPB

SPM ch ND

(18)

Mr. V. Rayidam  
Mr. P. Madhusoodanan for Sase

The learned counsel for the applicants appears  
~~one of as~~  
before us and states that/ the applicants ~~have~~ filed  
another O.A. 1084/91, he does not wish to press this O.A.  
further and he prays for the withdrawal of the same.  
Accordingly, we allow the prayer and dismiss this O.A.  
as withdrawn.

N. Dhamadan

(N. Dhamadan)  
Judicial Member

S. P. Mukerji

(S. P. Mukerji)  
Vice Chairman

27.2.92

Mr. B.  
S. P. Mukerji  
Vice Chairman  
27.2.92  
S. P. Mukerji  
Vice Chairman  
27.2.92